

राजस्थान-सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक: प.9(1)न्याय/89

जयपुर, दिनांक 2/5/14

आदेश

पारिवारिक न्यायालय अधिनियम, 1984 (केन्द्रीय अधिनियम संख्या 66) की धारा 4 की उपधारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारियों को निम्नानुसार पारिवारिक न्यायालयों का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

S.No.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	PROPOSED PLACE OF POSTING
1.	OM PRAKASH GUPTA-IV	DJ, BALOTRA	JUDGE, FAMILY COURT, ALWAR
2.	ANOOP KUMAR SAXENA	SPL.JUDGE, NDPS CASES COURT, JODHPUR	JUDGE, FAMILY COURT, UDAIPUR
3.	AJAY KUMAR OJHA	P.O., SPL.COURT FOR TRIAL OF CASES UNDER E.C. ACT, JODHPUR	JUDGE, FAMILY COURT, PALI
4.	CHANDRA KUMAR SONGARA	SPL.JUDGE(CBI)NO.3, JAIPUR	JUDGE, FAMILY COURT, GANGANAGAR
5.	JAINENDRA KUMAR JAIN	JUDGE, MACT, AJMER	JUDGE, FAMILY COURT, TONK
6.	ASHOK KUMAR SHARMA-II	SPL.JUDGE, NDPS CASES COURT NO.2, CHITTORGARH	JUDGE, FAMILY COURT, DAUSA
7.	GYARSI LAL SHARMA	ADJ, RAJGARGH (ALWAR)	JUDGE, FAMILY COURT, JHUNJHUNU
8.	BHALLA RAM PARMAR	ADJ NO.1, BHARATPUR	JUDGE, FAMILY COURT NO.2, JODHPUR
9.	RAMESH KUMAR SHARMA	ADJ NO.5, KOTA	JUDGE, FAMILY COURT, CHURU
10.	JAGDISH PRASAD SHARMA-IV	ADJ NO.19, JAIPUR METROPOLITAN HQ. AT SANGANER	JUDGE, FAMILY COURT NO.1, JAIPUR
11.	MAHENDRA KUMAR SHARMA	SPL.JUDGE,SC/ST CASES COURT, BIKANER	JUDGE, FAMILY COURT, MERTA

श्री रविन्द्र कुमार जोशी, न्यायाधीश, पारिवारिक न्यायालय, उदयपुर की सेवाएं माननीय उच्च न्यायालय को एतद्वारा वापिस लौटाई जाती हैं।

राज्यपाल महोदया की आज्ञा से

Sd .

(प्रकाश गुप्ता)

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. प्रमुख सचिव, माननीय मुख्यमंत्री महोदया, राजस्थान सरकार, जयपुर।
2. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
3. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 6736 दिनांक 25.04.2004 के क्रम में।
4. संबंधित अधिकारी मार्फत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर
5. संबंधित अधिकारियों की निजी पत्रावली।
6. रक्षित पत्रावली।

(राजिन्द्र कुमार) 25/5/14
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2014/7025

Date : 05.05.2014

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.),Rajasthan High Court, Jodhpur.
2. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
3. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
4. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
5. The Director, Rajasthan State Judicial Academy, Jodhpur.
6. All the District & Sessions Judges/PO. all tribunals.
7. **Shri Anoop Kumar Saxena, Spl.Judge, NDPS Cases Court, Jodhpur.**
8. **Shri Ashok Kumar Sharma-II, Spl.Judge, NDPS Cases Court No.2, Chittorgarh. He is transferred on his own request, shall not be entitled to claim transfer allowance and joining time.**
9. **Shri Jainendra Kumar Jain, Judge, MACT, Ajmer.**
10. Concerned Courts/Posts/Treasury Officers.
11. P.S. to All Hon'ble Judges at Jodhpur.
12. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Building Cell


REGISTRAR GENERAL